

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4346  
ANSWERED ON:20.12.2011  
HUMAN RIGHTS ORGANISATIONS  
Singh Shri Bhola

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number and names of the human rights organisations in the country;
- (b) the number of organisations out of them, which have offices abroad, country-wise;
- (c) the total funds received by the said organisations from abroad, State-wise and country-wise; and
- (d) the names of the organisations which have raised questions regarding people killed in naxal violence?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b) : Data pertaining to the number and names of the human rights organisations in the country with details of their offices abroad is not maintained by this Ministry. However, a list of 30 prominent human rights organisations all over India is placed at Annexure I.
- (c) : Under Foreign Contribution (Regulation) Act, 1976 (FCRA), 19 human right organisations are registered and out of these, only 10 organisations are reporting receipt of foreign contribution. A list of these 10 organisations alongwith details of funds received is at Annexure II.
- (d) : Some organisations have raised questions regarding people killed in naxal violence including organisations mentioned in Annexure I at Sl.Nos.14, 15, 17 and 19 respectively.